

(b) and (c). The required information is given in the enclosed Statement.

(d) As per objectives of the 8th Five Year Plan, all the MAX-III and MAX-II (Pine Finder Type) exchanges are to be converted into Electronic Exchanges by March, 1997. All other exchanges are to be converted into electronic exchanges on expiry of their useful life subject to availability of equipment and other resources.

#### STATEMENT

S.No.	Name of State	No. of Exchanges modernised during			
		1992-93	1993-94	1994-95	Balance yet to be modernised
1.	Andhra Pradesh	309	201	316	599
2.	Assam	60	4	1	6
3.	Bihar	184	13	7	5
4.	Gujarat	300	169	142	72
5.	Haryana	94	45	20	13
6.	Himachal Pradesh	83	78	29	3
7.	Jammu and Kashmir	16	14	24	55
8.	Karnataka	609	298	220	23
9.	Kerala	205	30	37	95
10.	Madhya Pradesh	452	84	18	24
11.	Maharashtra (Including Bombay)	535	304	242	70
12.	N.E. Region	26	20	4	Nil
13.	Orissa	199	16	9	6
14.	Punjab	164	68	49	17
15.	Rajasthan	267	156	176	13
16.	Sikkim	4	-	-	-
17.	Tamil Nadu (Including Madras)	317	212	271	53
18.	Uttar Pradesh	284	173	73	13
19.	West Bengal (Including Calcutta)	113	82	71	32
20.	Delhi	1	2	2	16

#### Profit of Cochin Refinery

1746. PROF. K.V. THOMAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the profit of Cochin Refinery Limited in 1992-93, 1993-94 and 1994-95;

(b) the modernisation and expansion schemes of the refinery;

(c) whether an agitation is going on in Cochin Refinery Limited by workers for long term wage settlement; and

(d) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) The profit after tax of Cochin Refineries Limited in 1992-93, 1993-94 and 1994-95 was as follows :

(Rs. in crores)		
1992-93	1993-94	1994-95
87.12	68.25	104.77

(b) The capacity of the refinery has been expanded from 4.5 MMTPA to 7.5 MMTPA in December, 1994 at an estimated cost of Rs. 450 crores. A new Distributed Digital Control System has been commissioned in May, 1994. Other projects, namely revamp of Visbreaker Unit, replacement of old crude line and additional product tankages and setting up of diesel desulphurisation unit are under different stages of processing.

(c) and (d). Workmen belonging to the two recognised Trade Unions at CRL are on agitation for long-term wage settlement. In order to resolve the issue, discussions are continuing before the Regional Labour Commissioner.

#### Bakrol Irrigation Project

1747. SHRI DILEEP BHAI SANGHANI : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Gujarat has sort out the various techno-economic issues of the Bakrol irrigation project with the Central Water Commission;

(b) if so, the time by which the said project is likely to be approved by the Union Government; and

(c) the reasons for delay in according approval to the above project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

(c) The clearance of a project depends upon how soon the State Government complies with the observations of Central Water Commission/Other Central Appraising Agencies, establishes techno-economic viability of the project and obtains clearances from the Ministry of Environment and Forests and the Ministry of Welfare in respect of Environmental/Forests/Resettlement Plans.

[Translation]

#### Programmes on Doodarshan

1748. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there has been decrease in duration of entertainment programmes and steep increase in the duration of advertisements on Doodarshan;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by the Government to streamline the entertainment programmes and facilities on Doordarshan?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) No, Sir.

(b) Does not arise.

(c) Among the steps taken in this direction is a restructuring of the programming on the DD-1 and DD-2 channels so that they complement each other.

#### **Reservation to SCs/STs and OBCs in Private Sector**

1749. SHRI RAM VILAS PASWAN : Will the Minister of WELFARE be pleased to state :

(a) whether the Government propose to provide reservation to scheduled castes/scheduled tribes and backward classes in the private sector; and

(b) if so, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b). The issue of reservation to Scheduled Castes and Scheduled Tribes and OBCs in Private Sector is being examined.

#### **Irrigated Land**

1750. SHRI KHELAN RAM JANGDE : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the average of irrigated land in Madhya Pradesh is less than the national average;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Union Government have issued any guidelines/instructions to those States where the average of irrigated land is less than the national average;

(d) if so, the details thereof; and

(e) the steps taken by the Union Government to bring the average of irrigated land of those States at par with the national average?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The percentage of total net irrigated area to total cultivable area during 1991-92 in Madhya Pradesh was 20.3% compared to national average of 26.5%. The percentage of irrigated land differs from state to state as the factors contributing to the creation of irrigation capacity including the financial constraints, availability of water resources and cultural land, topography etc., differ from state to state.

(c) and (d). Instructions were issued to State having lower plan allocations in irrigation sector to give more priority to irrigation sector. States are also advised to take necessary steps to improve the utilisation of created irrigation potential during the Annual Plan discussions held in the Planning Commission. However, no specific instructions were issued to States whose average irrigated agricultural land is lower than the national average.

(e) Major steps taken by the Union Government to increase irrigation facilities in such States inter-alia include assigning high priority to the sector during the Eighth Plan by laying special thrust on (i) priority to completion of ongoing Major and medium projects, (ii) speedy completion of large number of ongoing surface water minor irrigation schemes, (iii) making Command Area Development programme more effective, (iv) conjunctive use of surface and ground water, and (v) emphasis on Science and Technology component through Research and Development efforts in the field of water management through appropriate agencies.

[English]

#### **Arrangement of Divers/Swimmers**

1751. SHRI AMAR ROYPRADHAN : Will the Minister of WATER RESOURCES be pleased to state:-

(a) the names of Dams/Reservoirs where no Divers/Swimmers are available for saving the lives of drowning officials of survey team, which visit the Dams/Reservoirs to assess the damage caused to the dams due to heavy rains or floods on the spot, State-wise; and

(b) The steps taken/proposed to be taken by the Government to make necessary arrangement in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Generally divers/swimmers are available at the dams to assist the project authorities. However, in order to prevent accidents, fresh instructions are under issue to ensure that they are available during inspections by officials.

[Translation]

#### **Construction of Dams**

1752. DR. SATYNARAYAN JATIYA : Will the Minister of WATER RESOURCES be pleased to state:

(a) the progress made in regard to construction of dams on River Narmada as per the award given by the Narmada Water Disputes Tribunal;